

ITEM NO.801
(MENTIONING)

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 10185/2024

(Arising out of impugned final judgment and order dated 20-03-2024 in WP No. 13227/2018 passed by the High Court Of Judicature At Bombay)

DYNESHWAR JAGANNATH GHADGE & ORS.

PETITIONER(S)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

RESPONDENT(S)

WITH

SLP(C) No. 11558-11560/2024 (IX)
(IA 120171/2024 - FOR INTERVENTION/IMPLEADMENT, IA NO. 156117/2024-
FOR DIRECTIONS)

Date : 02-08-2024 This APPLICATION WAS MENTIONED today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Dr. S. Muralidhar, Sr. Adv.
Mr. Somiran Sharma, AOR (Mentioned by)

Mr. Anand Dilip Landge, AOR

For Respondent(s)

Mr. Prastut Mahesh Dalvi, AOR
Mr. Vatsalya Vigya, AOR

UPON MENTIONING, the Court made the following
O R D E R

IA No. 156117/2024 IN SLP(C) NOS. 11558-60/2024:

List on 12th August, 2024.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)